(v) Defective planning - technical non-viability.

64 sick/weak units in the non-small scale sector were reported closed as at the end of September, 1990 in the State of Andhra Pradesh. Similar information with respect to small scale units is not centrally maintained.

- (d) The names of the Central Public Sector Undertakings, having their registered offices in the State of Andhra Pradesh, are given in the Statement.
- (e) Approvals for foreign collaboration generally do not indicate location of the projects to be set up under the collaboration and accordingly, details of industrial projects set up with foreign collaboration specific to a location are not centrally maintained. However, the total number of approvals accorded for foreign collaboration during 1991-92 was 1222.

## STATEMENT

Names of Central Public Sector Undertaking having registered offices in the State of Andhra Pradesh.

- 1. M/s. Bharat Dynamics Limited.
- 2. M/s. Bharat Heavy Plates & Vessels Limited.
- M/s. CMC Limited.
- M/s. Electronics Corporation of .
   India Limited.
- 5. M/s. Hindustan Flourocarbons Limited.
- 6. M/s. HMT Bearing Limited.
- M/s. Mishra Dhatu Nigam Limited.
- 8. M/s. National Mineral Development Corporation Limited.

- 9. M/s. Praga Tools Limited.
- M/s. Rashtriya Ispat Nigam Limited.
- M/s. Southern Pesticides Limited.
- 12. M/s. Sponge Iron India Limited.

## **Public Grievance Directorate**

3297. SHRI RAM SINGH KASH-WAN: SHRIMATI KRISHNENDRA KAUR (DEEPA):

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government propose a public grievances Directorate under the Cabinet Secretariat to look into the public complaints; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). The Directorate of Public Grievances under the Cabinet Secretariat has been functioning with effect from 1.4.1988. It deals with grievances of the public relating to areas under its jurisdiction, that is, Banking, Civil Aviation, Insurance, Posts, Railways, Surface Transport, Telecommunications and Urban Development.

## Assistance to Drought Affected States

3293. SHRICHETANP.S. CHAUHAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMETATION be pleased to state:

(a) whether the assistance to drought affected States like Uttar Pradesh has been adjusted against its annual plan allocation for 1992-93;